

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00120/2020

**IN
ORIGINAL APPLICATION NO.170/00871/2019
DATED THIS THE 15th DAY OF JULY, 2021**

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

K.Suresh Kumar, Programme Executive (Retd)
No.44/1B Flat No.301.
S.R. Residency, 3rd Main 6th Cross,
Chamundeswari Layout,
Vidyaranyapur Post,
Bangalore-560 097

ꝝ .Petitioner

(None present)

Vs.

1. Ravi Mittal Secretary,
Ministry of Information and Broadcasting,
AqWing, Shastry Bhavan,
New Delhi-110 001

2. Sri Shashi Shekar Vempati,
Chief Executive Officer,
Prasar Bharati Secretariat,
Tower £q Mandi House, Copernicus Marg,
New Delhi-110 001

3. The Director General (Post Vacant)
All India Radio, Akashavani Bhavan
Parliament Street,
New Delhi-110 001

4. Shri P.K. Subhas, Additional Director General,
I/c Director General, Doordarshan,
Doordarshan Bhavan, Mandi House
Copernicus Marg,
New Delhi- 110 001.

5. Shri. R.K. Upadhyay,
Executive Director,
Centre for Development of Telematics
CDOT Compound, Maharauli,
New Delhi-110 030

6. Shri N. Madhava Reddy,
Dy. Director General, (E)
Doordarshan Kendra, J.C Nagar,
Bangalore . 560 006.

o ..Respondents

(By Shri V.N Holla, Senior Panel Counsel proxy for Shri M.V Rao, Senior Panel Counsel for respondents - through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

It has been pointed out by the Registry that the petitioner by way of an email dated 13.07.2021 has stated that he wishes to withdraw the present Contempt Petition.

2. In view of the above, the Contempt Petition is dismissed as withdrawn.

3. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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